POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

SPICE MOBILES LIMITED

Registered Office: D -1, Sector-3, Noida - 201 301, U.P.

The details subsequent to the completion of the Offer made vide Public Announcement issued on April 20, 2009 ("Public Announcement/PA") and the Letter of Offer, under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (the "SEBI (SAST) Regulations"), by Spice Televentures Private Limited ("Acquirer") to acquire 20 % of the existing outstanding voting Equity Share Capital of Spice Mobiles Limited ("SML" or "Target" or "Target Company") at price of Rs. 10.90 per equity share, payable in cash are as follows:

1	Name of the Target Company	Spice Mobiles Limited
2	Name of Acquirer including PAC	
	(i) Name of the Acquirer	Spice Televentures Private Limited
	(ii) Name of PAC	NA
3	Name of Manager to the Offer	Enam Securities Private Limited
4	Name of the Registrar to the Offer	MAS Services Limited
5	Offer Details	
	(i) Date of opening of the Offer	June 11, 2009
	(ii) Date of closing of the Offer	June 30, 2009
6	Details of the Offer	

Sl. No.	Item	Proposed in Offer Document		Actual	
6.1	Offer Price for each fully paid-up share	Rs. 10.90		Rs. 10.90	
		Number	%	Number	%
6.2	Shareholding of Acquirer before Share Purchase Agreement ("SPA")/PA	1,50,60,270	20.18	1,50,60,270	20.18
6.3	Shares acquired by way of SPA	3,21,33,964	43.05	3,21,33,964	43.05
6.4	Shares acquired in the Open Offer	1,49,27,600	20.00	11,295	0.015
6.5	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs. 16,27,10,840		Rs. 1,23,115.50	
6.6	Shares acquired after PA but before 7 working days prior to closure date	NIL		NIL	
6.7	Post Offer shareholding of Acquirer	6,21,21,834	83.23	4,72,05,529	63.25
		Pre Offer	Post Offer	Pre Offer	Post Offer
6.8	Pre and Post Offer shareholding of Public (No and %)	2,74,43,766 36.77%	1,25,16,166 16.77%	2,74,43,766 36.77%	2,74,32,471 36.75%

7	Status of the escrow account, whether released or not	Yet to be released.
8	Payment of interest, if any, to the shareholders along with the details thereof	NIL
9	Status of investor complaints received, if any	No Investor complaint is pending.

This Post Offer Public Announcement ('Announcement') should be read in conjunction with the PA/Letter of Offer.

The terms used but not defined in this Announcement shall have the same meaning assigned in the PA/Letter of Offer.

The Acquirer and its Directors severally and jointly accept full responsibility for the information contained in this Announcement and also for the obligations under SEBI (SAST) Regulations.

This Announcement would also be available on SEBI's website www.sebi.gov.in

MANAGER TO THE OFFER

ENAM

Enam Securities Private Limited
801/802 Dalamal Towers, Nariman Point,
Mumbai - 400 021
Tel.: 022-66381800; Fax: 022-22846824
Email: sml@enam.com
Contact Person: Mr. Sachin K. Chandiwal
SEBI Registration No.: INM000006856

REGISTRAR TO THE OFFER

MASS

MAS Services Limited
T-34, 2nd Floor, Okhla Industrial Area,
Phase - II, New Delhi - 110 020
Tel.: 011-26387281/82/83; Fax: 011-26387384
E-mail: spiceoffer@masserv.com
Contact Person: Mr. N. C. Pal
SEBI Registration No.: INR000000049

Issued by Enam Securities Private Limited ("Manager to the Offer") for and on behalf of the Acquirer

Place: Mumbai

Date: July 10, 2009

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

SPICE MOBILES LIMITED

Registered Office: D -1, Sector-3, Noida - 201 301, U.P.

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MANAGER TO THE OFFER

ENAM

Enam Securities Private Limited
801/802 Dalamal Towers, Nariman Point,
Mumbai - 400 021
Tel.: 022-66381800; Fax: 022-22846824
Email: sml@enam.com
Contact Person: Mr. Sachin K. Chandiwal
SEBI Registration No.: INM000006856

REGISTRAR TO THE OFFER

MAS Services Limited
T-34, 2nd Floor, Okhla Industrial Area,
Phase - II, New Delhi - 110 020
Tel.: 011-26387281/82/83; Fax: 011-26387384
E-mail: spiceoffer@masserv.com
Contact Person: Mr. N. C. Pal
SEBI Registration No.: INR000000049

Issued by Enam Securities Private Limited ("Manager to the Offer") for and on behalf of the Acquirer

Place: Mumbai

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